

ITEM NO.15

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

IA 36690/2020, 36768/2020, 36770/2020, in Criminal Appeal No(s).
2963/2023

SRI NARAYAN OJHA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 36770/2020 - EXEMPTION FROM FILING O.T.
IA No. 36690/2020 - EXEMPTION FROM FILING O.T.
IA No. 36768/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 05-01-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Meenesh Dubey, Adv.
Ms. Anjali Tiwari, Adv.
Mr. S. R. Setia, AOR

For Respondent(s)

Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.
Records are awaited.
Let reminder be issued.
List again on 21.2.2024.

MAHESH TANAJIRAO PATANKAR
Registrar

MG